## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 175/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

Name of the Company:

India Business Grid.

V/s.

Edunova Eduational Research & Training Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION **REPRESENTATION SIGNATURE** 

1. PAVAN S. GODIANIALA ADVOCATE RESPONDENT Muelieurela

2. KUNAL J. MYAS

ADVOCATE PETITIONER

ORDER

Learned Advocate Mr. Kunal Vyas i/b Nanavati Associates present for Financial Creditor/Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent.

Both sides counsels represented that there is not settlement.

Respondent shall file objection within one week serving a copy in advance to other side.

List the matter on 12.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL